

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G SCriminal Appeal No(s). 1594/2015

SANDEEP @ BABU BHAUSAHEB KATE

Appellant(s)

VERSUS

THE STATE OF MAHARASHTRA

Respondent(s)

WITH

Cr1.A. No. 563/2016 (II-A)

Date : 14-09-2017 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL
HON'BLE MR. JUSTICE UDAY UMESH LALITFor Appellant(s) Ms. Richa Kapoor, AOR
Mr. Ashish Negi, Adv.

Mr. Ashok Kumar Gupta II, AOR

For Respondent(s) Mr. Nachiketa Joshi, Adv.
Mr. Nishant R. Katneshwarkar, Adv.UPON hearing the counsel the Court made the following
O R D E R

Heard in part.

List on Tuesday i.e. 19th September, 2017 for
further hearing.(MADHU BALA)
COURT MASTER (SH)(PARVEEN KUMARI PASRICHA)
BRANCH OFFICER